### Annexure

### Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons)Regulations, 2016

Sl. No.	Category of creditor		ummary of ms received	Sum	nmary of claims admitted	Amount of contingent	Amount of claims not	Amount of claims	Details in	Remar ks,
		N o o f c l a i m s	Amount	No. of clai ms	Amount of claims admitted	claims	admitted	under verificati on	Annexure	if any
1	Secured financial creditors belonging to anyclass of creditors	-	-	-	-	-	-	-	1	-
2	Unsecured financial creditors belongingto any class of creditors	-	-	-	-	-	-		2	-
3	Secured financial creditors (other than financial creditors belonging to any classof creditors)	1	65,14,52,326. 18	1	65,14,52,326. 18				3	-
4	Unsecured financial creditors (other than financial creditors belonging to any class ofcreditors)	-	-	-	-	-		-	4	-
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	5	-
6	Operational creditors (Employees)	-	-	-	-	-	-	-	6	-
7	Operational creditors (Government Dues)	-	00.00	-	00.00				7	-
8	Operational creditors (other than Workmenand Employees and Government Dues)	-	-	-	-	-	-	-	8	-
9	Other creditors, if any, (other than financialcreditors and operational creditors)	-	-	-	-	-	-	-	9	-
	Total	1	65,14,52,326.18	1	65,14,52,326.18	-	-	-		-

#### Annexure-1

### Name of the corporate debtor REDHU HATCHERIES PRIVATE LIMITED Date of commencement of CIRP 21.08.2024;

List of creditors as on: 11.09.2024

### List of secured financial creditors belonging to any class of creditors

Sl. No.	Name of Credi	Details of claim received					of claim nitted			Amount of continge-nt	any	Amount of claim not	Amount of claim	Remarks, if any
	t-or	Date of receipt	Amount claimed	Amountof claim admitted	Natureof claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	claim	Mutual dues, that maybe set- off	admitted	under verifica- tion	
-	i	-	i	-	-	-	-	-		-	i	i	-	-
		·												

### Annexure-2

## Name of the corporate debtor: REDHU HATCHERIES PRIVATE LIMITED ; Date of commencement of CIRP 21.08.2024 ; List of creditors as on: 11.09.2024

### List of unsecured financial creditors belonging to any class of creditors

Sl. No.	Name of cre-	Detail claim rec			Details of claim admitted					Amount of any mutual	Amount of claim not a	Amount of claim und er	Remarksif any
	ditor	Date of receipt	Amount claimed	Amount of claim admitted	Natureof claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	claim	dues, that may be set- off	dmitted	verifica tion	
-	-	-	-	-	-	-	_	-		-	-	-	-

# Annexure – 3 Name of the corporate debtor: REDHU HATCHERIES PRIVATE LIMITED; Date of commencement of CIRP 21.08.2024; List of creditors as on 11.09.2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of cre- ditor	claim	ails of receive d			Detai	ls of claim a	lmitted		Amountof conti- ngent claim	Amount of any mutual dues, that	Amount of claim not admitted	Amount of claim under verifica-	Remarks , if any
		Date of rec eipt	Amou nt clai med	Amountof claim admitte d	of claim	Amount covered by secur -ity interest	Amount covered by guar antee	Whether related party?	% voting share in CoC	Canan	may be set-off		tion	
1	Bank of Baroda	03.09. 2024	65,14,52, 326.18	65,14,52, 326.18	Financial Debt	65,14,52, 326.18		NO	100%					NA

## Annexure – 4 Name of the corporate debtor: REDHU HATCHERIES PRIVATE LIMITED; Date of commencement of CIRP 21.08.2024; List creditors as on 11.09.2024

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of cre- ditor	Det claim re	ails of eceived			<b>Details</b> (	of claim admitt	ed	Amountof conti-	Amount of any mutual	Amount of claim not admitted	Amount of claim	Remarks,if any
	ditor	Date of receipt	Amount claimed	Amountof claim admitted	Nature of claim	Amount covered by guar- antee	Whether related party?	% of Voting share in CoC	ngent claim	dues, that may be set-off	admitted	under verification	
-	-	-	-	-	-	-	-	-	-	-	-	-	-

Annexure – 5
Name of the corporate debtor: REDHU HATCHERIES PRIVATE LIMITED; Date of commencement of CIRP 21.08.2024; List of creditors as on 11.09.2024

List of operational creditors (Workmen)

Sl. No.		Name of work	Details of receiv			Det	tails of claim a	ndmitted	Amountof conti-	Amount of any	Amount of claim under	Amount of claim not a	Remarks,if any
	tive, if any	work man	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable	ngent claim	mutual dues, that maybe set-off	verification	dmitted	
	-	-	-	-	-	-	-	-	-	-	-	-	-
											·		

# Annexure – 6 Name of the corporate debtor: REDHU HATCHERIES PRIVATE LIMITED; Date of commencement of CIRP 21.08.2024; List creditors as on 11.09.2024

### List of operational creditors (Employees)

Sl. No.	Name of authorised of representa- tive	Name empl -oyee		ils of eceived	De	tails of claim	admitted		Amount of contin- gent claim	Amount of any mutual	Amount of claim under		Remarks,if any
	if any	-oyee	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable		dues, that may be set- off	verifica - tion	admitted	
-	-	-	-	-	-	-	-	-	-	-	-	-	-
						·							

# Annexure – 7 Name of the corporate debtor: REDHU HATCHERIES PRIVATE LIMITED; Date of commencement of CIRP 21.08.2024; List of creditors as on 11.09.2024

### List of operational creditors (Government dues)

<b>C1</b>	D . 11 . 6 1	•	1							T		(Minount ii	
Sl.	Details of cla	umant	Detail	ls of	De	tails of claim	admitted		Amount of	Amount	Amount of	Amount of	Remarks,if
No.			claim rec	eived					contin- gent claim	of any mutual	claim	claim not admitted	any
	Department	Govern ment	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable	· ·	dues, that may be set- off	under verifica - tion	admitted	
1	_	_	_	_	_		_	NA	NA	NA	NA	NA	NA
1	_	-	_	-	-	-	-	INA	IVA	IVA	NA	INA	INA

Annexure – 8
Name of the corporate debtor: REDHU HATCHERIES PRIVATE LIMITED; Date of commencement of CIRP 21.08.2024; List creditors as on 11.09.2024

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of cre ditor	received			Details of	claim admitted	d			Amount of contin-gent claim	Amount of any mutual dues, that	Amount of claim	Amount of claim under	Remarks,if any
		Date of receipt	Amou nt clai med	Amou nt of claim admitted	Nature of cl aim	Amount coveredby security interest	Amount covered by guara -ntee	Whether related party?	% of voting share in CoC	Claim	maybe set- off	not ad- mitted	verifica- tion	
-	-	-	-		-	-	-	-		-	-		-	-
								_						

### Annexure - 9

## Name of the corporate debtor: REDHU HATCHERIES PRIVATE LIMITED ; Date of commencement of CIRP 21.08.2024; List of creditors as on: 11.09.2024

### List of other creditors (Other than financial creditors and operational creditors)

Sl. No	Name of cre		ails of received			Details of cla m admitted			Amount of contin	Amount of any	claim not	of claim	Remarks,if any
	-ditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount co vered by Security interest	Amount co vered by guarantee	Whether related party?	-gent claim	mutual dues, that maybe set-off	admitted	under verifica- tion	
	-	-	-	-	-	-	-	-	-	-	-	-	-